

HIGH COURT OF JUDICATURE AT ALLAHABAD

U.P. HIGHER JUDICIAL SERVICE - 2014

NOTICE

In pursuance with the orders of the Hon'ble Supreme Court dated 13.6.2014 passed in W.P. (C) Civil Nos. 503/2014- Balakrishna N. Ranjan & Ors. Vs. High Court of Judicature at Allahabad and Anr. and order dated 12.6.2014 in W.P. (C) Civil Nos. 497/2014- Anil Kumar Singh & Ors. Vs. High Court of Judicature at Allahabad and Anr., the Petitioners of the said petitions are permitted to appear in U.P. Higher Judicial Service Direct Recruitment Examination, 2014. This participation of the petitioners will be subject to the final outcome of the case.

The Petitioners/Judicial Officers of the above petitions are hereby directed to down load the blank application form of UPHJS, 2014 from the official website of this Hon'ble Court i.e. www.allahabadhighcourt.in and fill the same manually and submit before their respective District & Sessions Judges, enclosing the required documents, Fee-Chalan etc. as per the instructions issued with the advertisement of UPHJS – 2014 along with a documents showing that the candidate is a petitioner of the above Writ petition(s).

Registrar
Selection & Appointment